

The U.S. decision to take steps to ease export controls on high technology products to India, and the new bilateral initiatives in establishing Joint Clean Energy Research and Development Centre in India; exploration and assessment of shale gas resources in India; energy cooperation programme; establishment of a Global Disease Detection Centre in India; and implementing arrangement for enhanced monsoon forecasting, will enhance bilateral economic cooperation.

(b) During the visit of President Obama to India, Prime Minister and President Obama reiterated that success in Afghanistan and regional and global security require elimination of safe havens and infrastructure for terrorism and violent extremism in Afghanistan and Pakistan. Condemning terrorism in all its forms, the two sides agreed that all terrorist networks, including Lashkar-e-Taiba, must be defeated and called for Pakistan to bring to justice the perpetrators of the November 2008 Mumbai attacks. President Obama stated in his address to the Members of Parliament that terrorist safe havens within the borders of Pakistan are unacceptable.

(c) The Government is fully alert to all developments that have a bearing on India's security and takes all necessary steps to safeguard it.

Indian in jails of middle-east and Malaysia

1752. SHRI TARUN VIJAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian citizens languishing in jails in middle-east and Malaysia under various charges and the number out of them that have been granted consular access; and

(b) the steps Government of India has taken in case of 17 Sikh youths who were implicated in April this year in a murder case in UAE?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR):

(a)

Sl. No.	Country	No. of Indian citizens in jails	Grant of consular access
1	2	3	4
1.	Bahrain	90	Consular access is provided to the inmates as and when requested for.
2.	Kuwait	219	Indian citizens have consular access to Mission's officials who regularly visit them to ascertain their well being.
3.	Oman	97	Mission has consular access to all of them.

1	2	3	4
4.	Qatar	213	Mission's officials visit jails regularly to enquire welfare of Indian inmates.
5.	Saudi Arabia	1400	Mission/Post officials regularly visit various jails and provide necessary assistance to Indian inmates as and when required.
6.	United Arab Emirates	1681	Mission's officials visit Indians imprisoned across various jails in UAE on an appointed day weekly.
7.	Yemen	2	1 consular access has been granted
8.	Iraq	0	Not applicable
9.	Israel	18	Mission has been in touch with these inmates from time to time to ascertain their well being.
10.	Jordan	10	Consular access has been sought.
11.	Lebanon	37	21 consular accesses have been granted.
12.	Syria	0	Not applicable.
13.	Palestine	0	Not applicable.
14.	Iran	32	16 Indian nationals have been granted consular access. 14 Indian nationals were met by officials of Consulate General of India, Bandar Abbas during court proceedings.
15.	Egypt	2	Both of them have been granted consular access.
16.	Turkey	0	Not applicable.
17.	Malaysia	634	Malaysian authorities usually grant consular access to Indian nationals in jails. Mission officials visit Indians jailed in Malaysia to provide necessary assistance.

(b) Legal assistance was provided by the Government of India to 17 Indians who were awarded capital punishment by the Sharjah Court of First Instance for bootlegging and murder. The case is pending for final verdict.